

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 123
(IB)-441(ND)/2020

IN THE MATTER OF:

Anil Kumar ... Applicant/Petitioner

Vs

G.K Dairy And Milk Products Pvt Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 10.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

As per the order dated 27.02.2020, Learned Counsel for the Corporate Debtor undertook to file reply. Today Mr. Garg, Learned Counsel appearing for the Corporate Debtor seeks further time. As a last chance five days time is granted to file reply, subject to cost of Rs. 10,000/- to be paid to the applicant. Rejoinder within one week thereafter.

List on 07.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)